

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In view of the requisition from the Hon'ble High Court of Delhi, New Delhi, following transfer/posting orders are hereby made with immediate effect :-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Sh. Ashok Kumar Chauhan EC: 3345	Sr. PA in the court of Sh. Devendra Kumar Sharma, Spl. Judge (NDPS), West District, Tis Hazari Courts, Delhi.	Sr. PA in the Hon'ble High Court of Delhi, New Delhi. <i>(in diverted capacity)</i>
2.	Sh. Sanjay Kumar EC: 3394	Sr. PA in the court of Sh. Vikrant Vaid, Spl. Judge, Electricity Court-02, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the Hon'ble High Court of Delhi, New Delhi. <i>(in diverted capacity)</i>
3.	Sh. Maanas Jajoria S/o Sh. Hemant Kumar Jajoria	Sr. PA in the court of Ms. Mona Tardi Kerketta, ADJ-01, North - East District, Karkardooma Courts, Delhi.	Sr. PA in the Hon'ble High Court of Delhi, New Delhi. <i>(in diverted capacity)</i>
4.	Sh. Shehroz Alam S/o Sh Sanafil Hasan	Sr. PA in the court of Sh. Santosh Kumar Singh, ACMM, North-East District, Karkardooma Courts, Delhi.	Sr. PA in the Hon'ble High Court of Delhi, New Delhi. <i>(in diverted capacity)</i>
5.	Sh. Shambhu Saran Chaudhary EC: 3397/14245016	Sr. PA in the court of Ms. Poorva Mehra MM-04, South-East District, Saket Courts, New Delhi.	Sr. PA in the Hon'ble High Court of Delhi, New Delhi. <i>(in diverted capacity)</i>

- Note: 1. All the above mentioned Sr. PAs are hereby stand relieved from their present place of posting with immediate effect and directed to report to Mr. Janardan Tripathi, Registrar (Estt.-I), Hon'ble High Court of Delhi, New Delhi.
2. Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules

GIRISH KATHPALIA
08:00 pm
12-7-22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

No. 52823 /Admn-I/P & T/HQs/2022

Dated, Delhi the 12 JUL 2022

Copy forwarded for information and necessary action to :-

1. The Registrar, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges, West/North-East//South-East, Delhi/ New Delhi.
3. The Ld. Officer In-charges, Accounts Branch, Central/ West/North-East//South-East, Delhi/ New Delhi.
4. The Officers/Officials concerned.
5. The PS to the undersigned.

6. The Sr. A.O.(J)/A. O.(J)/Branch In-charge, Admn. Branch, Central/ West/North-East//South-East Delhi/ New Delhi.
7. The dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
8. The dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
9. The dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
10. Web-site Committee, Tis Hazari Courts, Delhi.

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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

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